

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
LOSS TO RAILWAY PROPERTY .

1027

Shri Amar Singh

Will the Minister of COALCOALRAILWAYS be pleased to state :-

- (a) whether it is a fact that railway property worth several crores of rupees was gutted and hundreds of passengers escaped getting roasted when a mob of locals went berserk and torched five coaches of Mahananda Express at Hathras Junction on 30th September, 2009;
- (b) if so, the details thereof including the loss suffered by Railways in that incident; and
- (c) whether Government has arrested some persons found involved in that incident and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) & (b): Yes, Sir. On 30.09.2009 local people and supporters of organizations/ unions agitated demanding stoppage of Gomti and Magadh Express trains at Hathras. During the course of agitation, train no. 4083 (Mahananda Express) was stopped and hose pipe was disconnected due to which the train could not proceed ahead. The passengers were detrained safely and security arrangements were made by the civil/ local police/ Government Railway Police (GRP) & Railway Protection Force (RPF) authorities. The agitators burnt 06 sleepers and 05 general bogies causing loss amounting to Rs. 1,83,56,000/-.

(c) A case vide crime no. 155/09 U/s 147, 148, 336, 427, 436, 307, 353, 332 IPC and 151, 152 Railways Act and Government Property Damage Act was registered by GRPS/ Hathras against 82 offenders out of which 47 were arrested.